CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELHI PRINCIPAL BENCH, COURT NO. 1

SERVICE TAX APPEAL NO. 52875 OF 2019

J N INVESTMENTS & TRADING COMPANY PRIVATE LIMITED

Appellant

Vs.

ADDITIONAL DIRECTOR GENERAL (ADJUDICATION)-NEW DELHI

Respondent

Appearance: Present for the Appellant : Shri Abhishek Rastogi and Ms. Meenal Songire, Advocates

Present for the Respondent: Shri Mihir Ranjan, Special Counsel

CORAM: HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing : **15/09/2023**

<u>ORDER</u>

The compilation and the submissions submitted by the learned counsel

for the appellant be kept on record. The submissions/ compilation submitted

by the department be also kept on record. List on October 20, 2023.

(JUSTICE DILIP GUPTA) PRESIDENT

(P. V. SUBBA RAO) MEMBER (TECHNICAL)

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